

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 19309/2017

(Arising out of impugned final judgment and order dated 17-11-2016 in WC No. 32837/2002 passed by the High Court Of Judicature At Allahabad)

ANIL KUMAR GOEL & ANOTHER

Petitioner(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

Date : 13-12-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Pardeep Gupta, Adv.
Mr. Parinav Gupta, Adv.
Mrs. Mansi Gupta, Adv.
Mr. Wazir Singh Malik, Adv.
Mr Moazzam Ali, Adv.
Dr. (Mrs.) Vipin Gupta, AOR
M. sharma, Adv.

For Respondent(s) Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let the matter be finally adjourned to 20.01.2020.

The counter affidavit, if any, be filed by then.

(GULSHAN KUMAR ARORA)
COURT MASTER

(R.S. NARAYANAN)
COURT MASTER